

Manufacture of Glass and Glass-ware in U.P.

1319. Shri Ram Harkh Yadav: Will the Minister of Industry and Supply be pleased to state:

(a) whether it is a fact that Uttar Pradesh has sufficient potential for the production of glass and glass-ware in the near future; and

(b) if so, its estimated production by the end of the Fourth Plan period?

The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh): (a) Yes, Sir.

(b) About 65,000 tonnes.

Export of Tapioca from Kerala

1320. Shri Pottekatt:
Shri A. V. Raghavan:

Will the Minister of Commerce be pleased to state:

(a) the number of applications received during this financial year for permits to export tapioca from Kerala, district-wise;

(b) the number of licences issued along with the quantity allowed district-wise;

(c) whether any machinery has been evolved to determine the quantity allowed; and

(d) whether the reasons for rejecting the applications are communicated to the parties concerned.

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) to (d). Do not arise as tapioca is not controlled under the Export (Control) Order, 1962 and no licence is necessary for its export to any permissible destinations.

Import of Agricultural Implements

1321. Shri Kolla Venkalah: Will the Minister of Industry and Supply be pleased to state:

(a) whether any Indian firm has entered into an agreement with

Yugoslavia for the import of tractors and agricultural implements;

(b) if so, the name of the firm;
(c) the implements that will be imported; and

(d) the details thereof?

The Minister of Heavy Engineering and Industry in the Ministry of Industry & Supply (Shri T. N. Singh): (a) to (d). No Indian firm has entered into an agreement with Yugoslavia for the import of tractors and agricultural implements. But an Indian firm viz. M's Tractors and Farm Equipment Madras has been allowed to import components from Yugoslavia for the indigenous manufacture of agricultural tractors and implements. They are importing springs, discs, mould boards and shares.

ईई का बायदा व्यापार

1322. श्री बे० शि० पाटिल :

श्री तुलशीदास जाधव :

क्या बाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को सहकारी रुई छोटना तथा दबाना कारखानों का ज्ञापन प्राप्त हुआ है जिस में रुई के बायदा व्यापार पर प्रतिबन्ध लगाने की मांग की गई है ; और

(ख) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

बाणिज्य मंत्रालय में उपमंत्री (श्री ल० बे० रामस्वामी) : (क) जी. हां ।

(ख) प्रश्न ही नहीं उठता ।

Catering for Troops in Stations

1323. Shri P. B. Chakraverti:
Shri P. C. Borooah:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that special facilities have been afforded by Gov-